

12-40 hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**Twenty-fourth Report**

**SHRI G. LAKSHMANAN** (Madras North): I beg to present the Twenty-fourth Report of the Committee on Private Members' bills and Resolutions.

12-41 hrs.

**CALLING ATTENTION TO  
MATTER OF URGENT PUBLIC  
IMPORTANCE**

**Reported incidents of robbery, kidnapping and rape by dacoits in Bombay-Howrah Janta Express**

**SHRI HARIKESH BAHADUR** (Gorakhpur): Sir, you are not allowing a discussion on the killing of harijans.

**MR. SPEAKER:** Come to the Calling Attention.

**SHRI HARIKESH BAHADUR:** I am coming to this. But there are some important subjects which should have been allowed. I would also like to correct the statement of the State Minister of Parliamentary Affairs, when he said that it is on record that the Speaker would decide several matters of importance.

**MR. SPEAKER:** You read the Calling Attention Notice.

**SHRI HARIKESH BAHADUR:** I am reading it. Several matters were mentioned then of importance and this right was given to the Speaker to select from them.

I call the attention of the Minister of Railways to the following matter of urgent public importance and request that he may make a statement thereon:

"The reported recent incidents of robbery, kidnapping and rape by dacoits in Bombay-Howrah Janta Express train between Manikpur and Satna Railway Stations of the Central Railways".

(Interruptions)

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN)** Sir, at about 23-00 hrs. on 1-5-81, 22 to 25 armed criminals looted passengers travelling in a second-class Coach No. 8907 of 41-Down Bombay-Howrah Janata Express between Tikaria and Markundi stations (near Manikpur) in Allahabad-Jubbelpur Section of the Central Railway. 33 passengers were looted of their belongings, cash, ornaments etc., worth about Rs. 25,000/-. 7 passengers received minor injuries. Shri Gopal Singh, a Havildar of Army Supply Corps who was also travelling in the affected compartment reported the matter to Government Railway Police, Manikpur, where a case of crime No. 34/81 under Section 395/397 IPC was registered. As a result of the efforts made by the Police, 9 brief cases, 1 suitcase, 2 steel boxes and 1 leather suitcase could be recovered. 8 culprits have so far been arrested.